

और निकोबार द्वीपों में भी इसके सम्बन्ध में कुछ खोज की गई है, जहां कि इस तरह का मैटीरियल मिल सकता है, जिसमें कि न्यूज-प्रिंट बन सके और उसकी ब्लैक मार्केटिंग बन्द हो सके।

श्री सत्य नारायण सिंह : मैं नहीं जानता कि वहां क्या स्थिति है। तीन बड़ी फर्मों को लाइसेंस दिये गये हैं। अभी तक उन्होंने कोई काम शुरू नहीं किया है। हम लोग इसको देख रहे हैं कि अभी उन्होंने काम शुरू क्यों नहीं किया।

श्री रामेश्वरानन्द : मैं जानना चाहता हूँ कि समाचारपत्रों को जा कागज दिया जाता है वह किस किस भाषा के और किस किस लिपि के समाचारपत्रों को दिया जाता है और उनके देने का मापदण्ड क्या है।

अध्यक्ष महोदय : यह किस तरह से कहा जाये।

श्री रामेश्वरानन्द अध्यक्ष महोदय, मेरा प्रश्न है उसका कुछ उत्तर तो दिया जा सकता है। वे कुछ नो बतला दें।

अध्यक्ष महोदय : मैं यही कह सकता हूँ कि एक स्टेटमेंट यहाँ रख दिया जाये लेकिन सप्ली-मेंटरी का जवाब तो इतनी जल्दी नहीं दिया जा सकता। बहरहाल एक स्टेटमेंट रख दिया जाये।

Shri Koya: May I know what arrangements the Government have got to verify the circulation figures and to find out whether bogus claims are being made about the circulation?

Shri Satya Narayan Sinha: I have already said that the Directorate of Inspection is being strengthened and therefore we have sought the help of the Finance Ministry, the State Government and also the Home Ministry. I have detailed all these things.

Soldiers, Sailors and Airmen's Boards

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*700. { **Shri Rishang Keishing**
Shri Vishwa Nath Pandey:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have taken steps to strengthen and revitalise the Soldiers, Sailors and Airmen's Boards;

(b) if so, the various steps taken; and

(c) the extent to which the steps so taken have been implemented?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Yes, Sir.

(b) and (c). A statement containing the required information is laid on the Table of the House.

STATEMENT

The following steps have been taken to strengthen and revitalise the Soldiers', Sailors' and Airmen's Board organisation:—

- (i) Five new District Soldiers', Sailors' and Airmen's Boards have been started in 1963 at Alwar, Sikkar, Churu, and Kota in Rajasthan and Mahasu in the Himachal Pradesh.
- (ii) Three Class II District Soldiers', Sailors' and Airmen's Boards, viz. Aijal and Shil-long in Assam and Rewa in the Madhya Pradesh, have been upgraded to Class I.
- (iii) 61 posts of welfare workers have been sanctioned in the States of Punjab, Rajasthan, Madras, Maharashtra and Uttar Pradesh, on an experimental basis to attend to the welfare of ex-servicemen.
- (iv) The State Governments have been requested to appoint whole-time officers as Secreta-

ries of the State Boards in place of part-time or ex-officio Secretaries and also to revitalise the District Boards in the State. Replies from the State Governments on the action taken by them in the matter, are awaited.

- (v) In response to requests made by the Central Government to all State Governments [Union Territories, the Soldiers', Sailors' and Airmen's Board organisation has been made permanent in eight States and three Union Territories, viz., Andhra Pradesh, Assam, Bihar, Kerala, Mysore, Punjab, Rajasthan, West Bengal, Himachal Pradesh, Manipur and Tripura. The Government of Gujarat and the Delhi Administration have accepted the proposal in principle. Final replies from the remaining State Governments are awaited:

- (vi) Additional staff has been sanctioned in a number of District Soldiers', Sailors' and Airmen's Boards, particularly in Punjab and Rajasthan, where recruitment is heavy.

Shri Rishang Keishing: May I know when the Central Government made a request to the State Governments and the Union territories to make the Soldiers, Sailors and Airmen's Board permanent, and whether there has not been delay on the part of the State Governments to comply with the request?

Shri D. R. Chavan: So far as making the employees of the Board permanent, we wrote to the various States, and so far, the States of Andhra Pradesh, Assam, Bihar, Kerala, Mysore, Punjab, Rajasthan, West Bengal, Tripura, Manipur and Himachal Pradesh have made the District Soldiers, Sailors and Airmen's Board organisation permanent departments of the State.

Shri Rishang Keishing: What is the expenditure likely to be incurred for appointing whole-time officers as Secretaries of the State Boards and on schemes to revitalise the District Boards in the States and how will it be met?

Shri D. R. Chavan: So far as the employees of the State Boards are concerned, they are employees of the State Governments, and their pay and allowances, etc., are paid by the States themselves. So far as the District Boards are concerned, the expenditure that is incurred is shared by both—50 per cent by the State Government and 50 per cent by the Board.

श्री विश्वनाथ पाण्डे : जो बोर्ड प्रान्तों में स्थापित हैं क्या वे हमारी आजाद हिन्द फौज के सिपाहियों के सम्बन्ध में भी सहायता प्रदान करेंगे जिनको न पेन्शन मिली है और न सहायता प्राप्त हुई है ।

Mr. Speaker: He wants to know whether INA personnel are also included.

Shri D. R. Chavan: The boards are meant for all the ex-servicemen, including INA.

Shrimati Sharda Mukerjee: I have received complaints that far from operating efficiently in some of the districts, the Board officers, there are liable to mislead some of the illiterate widows and families of ex-servicemen and sometimes take false receipts from them. I would like to know whether the Government is aware of this and whether they are doing something to check it.

Shri D. R. Chavan: So far we are not aware of this. But if the hon. Lady Member passes on those complaints to us, we will look into them.

Shri Ramachandra Ulaka: May I know what is the criterion for appointment of whole-time officers as Secretaries of the State Boards and how many State Boards have already

appointed whole-time officers as Secretaries?

Shri D. R. Chavan: We have made requests to them to appoint Secretaries of the Board as whole-time officers. We are awaiting their reply.

Shri Hem Raj: Formerly there were welfare officers in the Boards in most of the States and they were removed. May I know whether there is any proposal with the Government to appoint more welfare officers?

Shri D. R. Chavan: This information is contained in the statement itself. We have appointed so far 61 welfare officers.

श्री रामेश्वरानन्द : मैं जानना चाहता हूँ कि गत मास में विमान दुर्घटना में जिन सेना के उच्चाधिकारियों की मृत्यु हुई थी उनके स्थान पर उसी स्तर के लोग क्या सरकार को इस बोर्ड को सफल बनाने के लिये मिल गये हैं ।

Shri Sham Lal Saraf: Besides looking to the welfare of the sailors, soldiers and airmen, may I know whether it is contemplated to provide some more work to these Boards and if so, of what nature?

Shri D. R. Chavan: It includes sailors, soldiers and airmen.

श्री यशपाल सिंह : कंसोलिडेशन आफ होल्डिंग्स ऐक्ट के मातहत सैनिकों को वस्ट पैसिबल लैंड अलाट की जा रही है । क्या बोर्ड को यह अधिकार दिया गया है कि वह सैनिकों की तरफ से कोर्ट में जाकर उनके लिये अच्छी जमीनें ले सके ।

Shri D. R. Chavan: All these Boards will render all types of help to the ex-servicemen and the widows.

Shri Basappa: May I know whether representation for the ex-servicemen has been given on these Boards?

Shri D. R. Chavan: Yes, Sir.

Shrimati Savitri Nigam: In the statement, it has been mentioned that

61 posts of welfare officers have been created. May I know what would be the area of operation of these welfare officers and whether any funds have been placed at their disposal?

Shri D. R. Chavan: The area of operation would be the area that is covered by the Boards. Regarding the funds, I have already mentioned that the expenditure on these officers would be shared in the ratio of fifty-fifty.

Pindi-Peking Highway

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*701. { **Dr. L. M. Singhvi:**
Shri Prakash Vir Shastri:
Shri Maheswar Naik:
Shri Hari Vishnu Kamath:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to reports that Pindi and Peking are being linked by a Highway and that the proposed Highway will be completed by 1965;

(b) whether Government are aware of the areas through which this Highway will pass, and whether this would trespass through any territory belonging to or claimed by India; and

(c) whether Government have taken any steps to assert India's rights on those territories either through diplomatic correspondence or otherwise?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Government have seen reports in the Press regarding a proposed Highway linking Rawalpindi with Peking.

(b) Although details regarding the proposal are not known, it is a fact that Pakistan has no frontier with China and any such Highway will necessarily have to pass through the Indian territory of Kashmir which is at present illegally held by Pakistan.